

Vadodara, Godhra, Surat and Ahwa. The last four named are located in predominantly tribal areas of the State.

(b) No, Sir. These are already full-fledged fully equipped radio stations.

(c) Does not arise.

(d) There is a proposal to set up a relay centre with 2x3 KW FM transmitter at Junagarh for National Channel programmes. Besides, there is an approved scheme to establish a local radio station with 2x3 KW FM transmitter at Vadodara, a predominantly tribal district. Chhota Udaipur is fully covered by 200 KW MW Station at Ahmedabad and also partially covered by 300 KW transmitter at Rajkot.

[English]

Crime Rate

816. SHRI SHRAVAN KUMAR PATEL:
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether, according to the report of the National Crime Records Bureau, Delhi, there has been an increase in the crime rate due to the increase of violence and obscenity in various programmes shown on TV Channels; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):

(a) Press reports to this effect have come to the notice of the Government.

(b) While the content of programmes of foreign TV networks do not come within the ambit of the regulations of Government of

India, Doordarshan on its part previews all its programmes before telecast so that they do not contain any undesirable violence or obscenity in accordance with the provision of the Broadcast code formulated by the Government.

Restoration of Normalcy in J&K

817. KUMARI SUSHILA TIRIYA:
SHRI SHARAD DIGHE:
SHRI R. JEEVARATHINAM:
SHRI MANIKRAO HODLAYA
GAVIT:
SHRI BAPU HARI CHAURE:
SHRI SHIVSHARAN VERMA:
SHRI R. SURENDER REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any scheme has been launched in Jammu and Kashmir to solve the economic and civic problems of the people and actively involve them in the restoration of normalcy;

(b) if so, the details thereof;

(c) the details of other measures taken to restore normalcy and to conduct elections in the State during the last three months;

(d) whether the Government have ascertained the views of various shades of public opinion; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c) As a part of efforts towards restoration of normalcy in Jammu & Kashmir, particularly in the backdrop of the large scale destruction caused

by militancy in various sectors of the economy of the State, concerted efforts have been made since the middle of last year to step up the pace of economic development. There have been a series of discussions both at Central and State levels and inter-actions between concerned officials of the Central and State Governments culminating into the visit of a team of Union Secretaries and Heads of Departments to make an on the spot assessment of the problems. As a result of this exercise, several important decisions including extension of the coverage of the revamped Public Distribution System to additional areas; enhancement of outlays under the Rural Development Programmes such as JRY, IRDP, TRYSEM etc., additional projects under ICDS; projects in industrial infrastructure, food processing and Khadi & Village Industry sectors; assistance for restoration of damaged Schools and augmentation of medical and ambulatory services etc., have been taken. Implementation of these decisions is closely being followed up and monitored in close co-ordination with the State Government. Other measures taken to restore normalcy include reactivation of the State filed administration, particularly the grievance redressal mechanism, special recruitment drives by the Central organisations in the State to create additional employment opportunities for the unemployed youth, special effort to restore and maintain telecommunication facilities, etc.

(d) and (e) Government have from time to time been ascertaining views of various shades of public opinion which are kept in consideration while formulating schemes for restoration of normalcy. In fact, there is a standing Informal Group comprising eminent personalities having wide and varied experience in various fields to advise the Government on steps required to be taken towards restoration of normalcy.

[*Translation*]

Coal Stock

818. PROF. RITA VERMA: Will the Minister of COAL be pleased to state:

(a) the closing stock of coal of different grades in the Bharat Coking Coal Limited as on March 31, 1994;

(b) the quantity of coal of different grades produced during 1993-94; and

(c) the quantity of coal of different grades transported by rail and by surface in cash and on credit?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) and (b) Gradewise closing stocks of coal as on 31.3.94 and coal produced 1993-94 in Bharat Coking Coal Limited (BCC) are furnished below:

(Figs. in lakh tonnes)

Grade	Stocks as on 31.3.94	Production during 1993-94
S-I	1.25	4.25
S-II	1.14	8.33
W-I	3.03	17.49